

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No.86/2017
CP No. 973/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company	Ujjwal Barter Pvt.Ltd		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Noelle Banerjee, Advocate Petitioners

2. TAPAS KUMAR DAS, ICLS RD(ER)
ASSISTANT DIRECTOR MCA

[Signature]
27/10/2017
[Signature]
27/10/2017

ORDER

Ld. Counsel for the petitioner and Mr. Tapas Kumar Das, Assistant Director from the Office of the Regional Director, Eastern Region, Kolkata representing the Central Government are present.

Ld. Counsel for the petitioner made a request that time may be given for complying with the order dated 14/09/2017. Prayer is allowed. List of Creditors along with their consent in affidavit form may be filed within 3 weeks.

List on 27/11/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)